## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 61/(MAH)/2017 IA No. 35/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2017

NAME OF THE PARTIES:

Nisus Finance & Investment Managers LLP

Lokhandwala Kataria Construction Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Mr. Karl Shroff.

Mr. Mustafa Kachumla ilb. Kachumala Misar Ju

## ORDER IA 35/2017 IN CP No.61/I&BP/NCLT/MB/MAH/2017

Looking at the Application filed for stay of the admission order passed in the main CP on 15.6.2017, for this Bench ordinarily not granting stay on the admission orders passing under I&B Code, this Bench having observed no merit in the application, relief for stay of the order dated 15.6.2017 is hereby rejected.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)